

ITEM NO.101

COURT NO.6

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3181/2009

MAHARASHTRA STATE COOP. BANK LTD.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 17727/2008 (IX)

C.A. No. 3278-3279/2009 (IX)

IA No. 28322/2022 - APPROPRIATE ORDERS/DIRECTIONS

SLP(C) No. 20915/2008 (IX)

C.A. No. 3185/2009 (IX)

SLP(C) No. 19398-19399/2008 (IX)

SLP(C) No. 20228-20230/2008 (IX)

Date : 13-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGHFor Appellant(s) : Mr. Sudhanshu Choudhary, Sr. Adv.  
Mr. Naresh Kumar, AORMr. Dama Seshadri Naidu, Sr. Adv. (not present)  
Mr. M. Y. Deshmukh, AOR  
Ms. Manjeet Kirpal, Adv.  
Ms. Sanyukta N. Suryawanshi, Adv.  
Mr. Aswathaman D., Adv.  
Mr. Atharva D. Kale, Adv.Ms. Chandan Ramamurthi, AOR  
Mr. Sunil Kumar Verma, AOR  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Amol Nirmalkumar Suryawanshi, AOR

For Respondent(s) Mr. Shivaji M. Jadhav, AOR

Mr. Aniruddha Joshi, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR

Mr. Shrirang B. Varma, Adv.

Mr. K.M. Nataraj, A.S.G. (not present)

Ms. Shradha Deshmukh, Adv.

Mr. R.R. Rajesh, Adv.

Mr. Shailesh Madiyal, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Shashwat Parihar, Adv.

Mr. Arun Kanwa, Adv.

Mr. Anuj Udupa, Adv.

Dr. N. Visakamurthy, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. M. Y. Deshmukh, AOR

Ms. Manjeet Kirpal, Adv.

Ms. Sanyukta N. Suryawanshi, Adv.

Mr. Atharva D. Kale, Adv.

Mr. Aswathaman D., Adv.

Dr. Sushil Balwada, AOR

Dr. Ajay Kumar, Adv.

Mr. Onkar Nath Sharma, Adv.

Mr. Srilok Nath Rath, Adv.

Mr. Ritul Tandon, Adv.

Mr. Nandlal Kumar Mishra, Adv.

Ms. Reena Rao, Adv.

Mr. Naresh Kumar, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Shubhranshu Padhi, Adv.

Mr. Kush Chaturvedi, AOR

Mrs. Prerna Priyadarshini, Adv.

Mr. Tushar Shrivastava, Adv.

Mr. Vishal Sinha, Adv.

Mr. Syed Faraz Alam, Adv.

Mr. Atharva Gaur, Adv.

Mr. Aayushman Aggarwal, Adv.

Ms. Ayesha Choudhary, Adv.

Mr. M. Y. Deshmukh, AOR

Ms. Manjeet Kirpal, Adv.

Ms. Sanyukta N. Suryawanshi, Adv.

Mr. Atharva D. Kale, Adv.

Mr. Aswathaman D., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As agreed upon by learned senior counsel and counsel appearing for the parties, list the matters on 03.09.2025.

(SWETA BALODI)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
ASSISTANT REGISTRAR